NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/72/IB/2017

PETITION NUMBER

: CP/511/IB/2017

NAME OF THE APPLICANT

: ICICI BANK LTD & 1

NAME OF THE RESPONDENT

: CETHAR LTD

UNDER SECTION

: 60 (5)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

V. SURESA

Comm by Speticut N. Worm

2. C. 2. LOUMWATHAN,

Mr. R. Surramanizan. (coursel & Res)

ORDER

Counsel for both the parties present. Counsel for the Respondent prayed for time. At request, time is enlarged. Put up on 12.02.2018 at 10.30 AM.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)